

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

9

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/271/ (IB)/2017
NAME OF THE PETITIONER(S) : ULTRATECH CEMENT LTD
NAME OF THE RESPONDENT(S) : LAND MARK HOUSING PROJECTS CHENNAI PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
①	A. Vidya B. Shakthi Priya. (for King & Paddage)	counsel for Petitioner.	A. Vidya. (for King & Paddage)
②	A. Abdul Rahman.	counsel for Respondent	Abdul. M/c. Nathan & Ass

ORDER

Counsel for both the parties present. Counsel for Respondent produced one cheque amounting to Rs.1 lakh 50 thousand dated 07.08.2017 bearing No.001216, the same is handed over to the Counsel for the Petitioner. Counsel for Respondent is directed to file the schedule of payment within two weeks. Put up on **21.08.2017 at 10.30 A.M.**

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)